

ITEM NO.26 Court 5 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3665-3666/2020

NGAITLANG DHAR

Appellant(s)

VERSUS

PANNA PRAGATI INFRASTRUCTURE PRIVATE LIMITED & ORS. Respondent(s)

WITH

C.A. No. 3742-3743/2020 (XVII)

Date : 13-12-2021 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s)

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Arvind Kumar Gupta, Adv.
Mr. Ravindra Sadanand Chingale, AOR

Ms. Anindita Pujari, AOR

For Respondent(s)

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Mr. Abhijeet Sinha, Adv.
Mr. Shaunak Mitra, Adv
Mr. Avik Chaudhuri, Adv
Mr. Soumya Dutta, AOR

Mr. Rajesh Kumar Gautam, AOR
Mr. Anant Gautam, Adv
Mr. Nipun Sharma, Adv
Mr. Ravi Solanki, Adv.

Ms. Anindita Pujari, AOR

Mr. Rajesh Kumar Gautam, AOR
Mr. Anant Gautam, Adv
Mr. Nipun Sharma, Adv
Mr. Ravi Solanki, Adv.

Union Bank of India Ms. Ekta Choudhary, AOR
(Erstwhile Mr. Chaksu Thakral, Adv
Corporation Bank)

Mr. Ravindra Sadanand Chingale, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

Written submissions, if any, be filed within
two days.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master